

Central Administrative Tribunal Jammu Bench, Jammu

T.A. No.62/3302/2020

This the 02nd day of December, 2020

(Through Video Conferencing)

Hon'ble Mr. Rakesh Sagar Jain, Member (J) <u>Hon'ble Mr. Anand Mathur, Member (A)</u>

Dr. Syed Shahab-ud-din Bukhari, Age 32 years, S/o,. Syed Mohd. Yaqoob Bukhari, R/o. Lower Munda Dooru Anantnag.

...Applicant

Advocate: Mr. Javid Hameed

Versus

- 1. State of Jammu and Kashmir through Commissioner-Cum- Secretary to Govt., Health and Medical Education Department, Civil Secretariat Srinagar/Jammu;
- 2. Director Health Services, Kashmir Srinagar;
- 3. Principal, Government Medical College, Srinagar.

...Respondents

(Advocate: Mr. Rajesh Thappa, Dy. Advocate General)

ORDER (ORAL)



Hon'ble Mr. Anand Mathur, Member (A):

Learned counsel for the applicant does not want to press the T.A.

- 2. Accordingly, in view of the submission made by the learned counsel for the applicant, the T.A. is dismissed as not pressed.
- 3. No order as to cost.

(Anand Mathur) Member (A) (Rakesh Sagar Jain) Member (J)

"asvs"